

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/370/ (IB)/2017

NAME OF THE PETITIONER(S)

: GTN ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: GOLD KING TEX INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. VIDHUASHANKAR? Connect for Retitioner Achille

ORDER

Counsel for petitioner present and sought permission to file the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 today. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the plea of the petitioner is rejected and the matter stands abated.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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